

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD

(This the 25th Day of March, 2021)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Tarun Shridhar, Member (Administrative)

Original Application No.331/00164/2021

1. Pankaj Pratap Singh son of Radhey Shyma Singh Resident of Village and Post Somali Kamkari Somali District Kushi Nagar, presently posted as Loco Pilot Shunting Diesel Lobby Lal Kuwan N.E. Railway District Nainital, Uttrakhand.
2. Vijendra Kumar Meena son of Kripal Ram Meena Resident of Village Rasoolpur Alwar (Rajasthan) presently posted as Loco Pilot Shunting Diesel Lobby Kashipur District Udhampur Singh Nagar Uttrakhand N.E. Railway, Gorakhpur.

..... **Applicant**

By Advocates: Shri Rajesh Kumar Singh

Versus

1. General Manager N.E. Railway, Gorakhpur.
2. The Secretary Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager (Personal) N.E. Railway, Izzat Nagar, Bareilly.
4. Senior Divisional Mechanical Engineer (O and F) N.E.R., D.R.M. Office Izzat Nagar Bareilly.
5. Senior Divisional Personnel Officer N.E.R., D.R.M. Office Izzat Nagar, Bareilly.

..... **Respondents**

By Advocate: Shri Pramod Kumar Pandey

O R D E R

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Shri Rajesh Kumar Singh, learned counsel for the applicant and Shri Pramod Kumar Pandey, learned counsel for the respondents, both are present in court.

2. At the very outset learned counsel for the applicants prayed that he may be permitted to withdraw this OA with liberty to file a fresh OA with better particulars.

3. Learned counsel for the respondents has no objection against the aforesaid prayer.

4. In view of the above, OA No.330/164/2021 is dismissed as withdrawn with liberty to the applicant to file a fresh OA.

5. There shall be no order as to costs.

Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during virtual hearing.

(Tarun Shridhar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

Sushil